Students attacked in Australia and Canada

†3496. SHRI BRIJLAL KHABRI: Will the Minister of HUMAN RESOURCE DEVELOPMENT be pleased to state:

(a) the number of Indian students attacked in Australia and Canada on racial grounds during last five years;

(b) the number of students killed in the above said attacks; and

(c) the steps taken by Government to prevent such attacks on Indian students in the above said countries?

THE MINISTER OF STATE IN THE MINISTRY OF HUMAN RESOURCE DEVELOPMENT (SHRIMATI D. PURANDESWARI): (a) to (c) No such attacks on Indian students have been accepted by the Australian and Canadian authorities to be racially motivated. Government of India at the Ministerial level as well as through the High Commission and the Consulates has been taking up the incidents of assaults on members of Indian community including students, with the Australian authorities, at federal and state levels, resulting in several measures being put into place to improve safety and security of Indians in Australia. The High Commission of India and Consulates in Australia have also been in constant touch with the Indian community to offer support and assistance and follow-up on all reported cases of attacks.

Steps to cater to additional intake of students

3497. SHRI Y.S. CHOWDARY: Will the Minister of HUMAN RESOURCE DEVELOPMENT be pleased to state:

(a) whether emphasis on free and compulsory education at primary level is bound to expand intake of children at secondary and further levels manyfold;

(b) if so, the plans of Government to widen infrastructure and man-power requirements for secondary education and further levels to meet this additional intake;

(c) the details of expected expenditure involved and plans to meet the same; and

(d) the details of plans Government has to bring about 15 million children, estimated to be engaged in some form of work, into the stream of education?

[†]Original notice of the question was received in Hindi.

THE MINISTER OF STATE IN THE MINISTRY OF HUMAN RESOURCE DEVELOPMENT (SHRIMATI D. PURANDESWARI): (a) Yes Sir.

(b) and (c) The centrally sponsored scheme Rashtriya Madhyamik Shiksha Abhiyan (RMSA) launched in March 2009, inter-alia, provides for opening of new secondary schools (classes IX and X) based on school mapping, strengthening of existing secondary schools and induction of additional teachers to improve Pupil Teacher Ratio (PTR). The 11th Plan outlay for RMSA is Rs. 20120 crore. During 2009-10, an amount of Rs. 550.00 crore was released to the States/UTs under this scheme. For 2010-11, the budget provision is Rs. 1700 crore.

(d) The Centrally sponsored scheme Sarva Shiksha Abhiyan (SSA) to universalize elementary education has been in operation since 2001-02. Subsequently the "Right of Children to Free and Compulsory Education Act, 2009" has been enacted to ensure free and compulsory education upto elementary level.

Posting of faculty at P.S.S.C.I.V.E.

3498. SHRI NARENDRA KUMAR KASHYAP: Will the Minister of HUMAN RESOURCE DEVELOPMENT be pleased to state:

(a) whether large number of transfers have taken place in Pandit Sunder Lal Sharma Central Institute of Vocational Education (PSSCIVE) under NCERT, Bhopal;

(b) if so, details thereof:

(c) whether faculty has been recruited for working in area of vocational education at the apex body namely PSSCIVE;

(d) if so, details thereof and reasons therefor;

(e) whether Government has asked for a report from PSSCIVE about their past performance in area of vocational education as part of their current/past assigned duties in each case;

(f) if so, details thereof; and

(g) steps taken by Government to post them at PSSCIVE, Bhopal for which they were recruited?

THE MINISTER OF STATE IN THE MINISTRY OF HUMAN RESOURCE DEVELOPMENT (SHRIMATI D. PURANDESWARI): (a) and (b) There have been three cases of transfer in Pandit Sunder Lal Sharma Central Institute of Vocational Education (PSSCIVE), Bhopal since 1.4.2007, i.e., one in 2008-09 and two in 2010-11.